# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A. NO. 298 OF 2010

Tuesday, this the 25th day of October, 2011

#### **CORAM:**

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

- 1. The Federation of Doordorshan
  Core Professionals, Doordarshan Kendra,
  Thiruvananthapuram, Represented by
  its President Sri P Sivakumar
- 2. P Sivakumar, Film/Video Editor,
  Doordarshan Kendra, Kudappanakunnu,
  Thiruvananthapuram
- 3. KP Prasad, Film/Video Editor,
  Doordarshan Kendra, Kudappanakunnu,
  Thiruvananthapuram
- 4. M Michael, Cameraman,
  Doordarshan Kendra, Kudappanakunnu,
  Thiruvananthapuram
- 5. AM Raman, Cameraman, Doordarshan Kendra, Trichur.
- 6. KS Ranjith, Graphic Artist,
  Doordarshan Kendra, Kudappanakunnu,
  Thiruvananthapuram ...

**Applicant** 

(By Advocate Mr. P.Santhosh Kumar )

#### versus

- Union of India represented by the Secretary, Ministry of Information and Broadcasting, New Delhi
- 2. The Prasar Bharati (Broadcasting Corporation of India), New Delhi Represented by the Chief Executive Officer, II Floor, P.T.I.Buildings, Parliament Street, New Delhi-1
- The Director General, (Doordarshan)
  Prasar Bharati (Broadcasting Corporation of India),
  New Delhi

4. The Director, Doordarshan Kendra, Thiruvananthapuram

Respondents

(By Advocate Mr. George Joseph, ACGSC (R-1)
Advocate Mr.N.N.Sugunapalan, Senior with Mr.S. Sujin (R2-3)

The application having been heard on 25.10.2011, the Tribunal on the same day delivered the following:

### ORDER

# HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The applicants are the Federation of Doorsarshan Core Professionals which is a Union in respect of Film / Video Editors, Cameramen and Artists. Based on the 5th Pay Commission, the scale of pay have been upgraded as demanded by the Association with effect from 01.01.1996 in respect of Producer, Programme Executive Assistant Engineer by granting the scale of pay of ₹ 7500-12000. According to them, the same pay scale has been given to the Transmission Executive, Production Assistant, Floor Manager and Property / Wardrobe Assistants. The pay scale of these categories were the same during the 3rd, 4th and 5th Pay Commissions. But the Government has upgraded the scale of Transmission Executive, Production Assistant, Floor Manager and Property / Wardrobe Assistants etc. but no revision has been made to other Artists. It is their case that the vital staff of Doordarshan have been neglected by the Government while upgrading the pay scale to other similarly placed persons. A Writ Petition 765/2000 was filed before the Hon'ble High Court of Kerala which was transferred and numbered as OA 65/2006 which was disposed of by directing the authorities to consider the representation made by the 1st applicant - Federation. The same was considered and rejected. Challenging the same OA 388/06 was filed which was disposed of by Annexure A-7 order. In Annexure A-7 the Tribunal directed the Registry to

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forward copy of the O.A. to the 3<sup>rd</sup> respondent, Director General, Prasar Bharathi, who shall consider it as a proposal submitted by the applicants and communicate a decision to the applicants as expeditiously as possible. Eventually Group of Ministers have met and taken the same decision based on which Annexure A-35 was issued to the applicants calling for their remarks in the matter. It is their case that they have already submitted Annexure A-36 produced along with the present MA. Since the matter has been attended to, there is no purpose of keeping the OA pending. Considering Annexure A-36, a final decision may be taken by the 1<sup>st</sup> respondent as early as possible, at any rate, within a period of three months from the date of receipt of a copy of this order.

2. OA is disposed of as above. No costs.

Dated, the 25th October, 2011.

K GEORGE JOSEPH ADMINISTRATIVE MEMBER JUSTICE P.R.RAMAN
JUDICIAL MEMBER